

Part (b) of the USQ No.

1098 dated 24-7-86

Re : Meeting of Chief

Ministers to discuss

Telugu Ganga Project

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, you had made one observation about jute strike. But kindly appreciate the importance of it.

MR. SPEAKER : No; not for the second time.

SHRI BASUDEB ACHARIA : Why not, Sir ?

(Interruptions)

MR. SPEAKER : I have already told you. Not allowed.

(Interruptions)**

MR. SPEAKER : Mr. Acharia, first, you are interrupting an hon. Member; secondly, you are infringing my right; thirdly, you are infringing the rules. It is not expected of a Leader.

SHRI SOMNATH CHATTERJEE : Shall we show them the rules.

(Interruptions)

SHRI DHARAM PAL SINGH MALIK (Sonepat) : On a point of order.

MR. SPEAKER : What is your point of order ?

SHRI DHARAM PAL SINGH MALIK : In answer to my Calling Attention Motion, the hon. External Affairs Minister has categorically stated that there is no creation of helipad in Arunachal Pradesh...

MR. SPEAKER : I have already decided. He is going to make a statement. Why do you raise it again ? What is the fun in it ? What do you get out of it ?

SHRI INDRAJIT GUPTA (Basirhat) : At what time is the statement of the External Affairs Minister coming, Sir ?

MR. SPEAKER : It is coming in the afternoon.

**Not recorded.

SHRI INDRAJIT GUPTA : After 2 O'clock ?

MR. SPEAKER : Yes.

Now, papers to be laid on the Table.

12.21 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report, Annual accounts and review on the working of Indian Council of Philosophical Research, New Delhi and statement for delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 1984-85 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Philosophical Research, New Delhi, for the year 1984-85.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2880/86]

Notifications under Major Port Trust Act, 1963, Annual Report and Review on the working of Shipping Development Fund Committee, New Delhi for 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 :
- (i) G.S.R. 869 (E) published in Gazette of India dated the 16th June, 1986 approving the Tuticorin Port Trust Employees (Family Security Fund) Regulations, 1986.
 - (ii) G.S.R. 916 (E) published in Gazette of India dated the 27th June, 1986 approving the Cochin Port Trust Services (Rewards for Suggestions) Amendment Regulations, 1986.
 - (iii) G.S.R. 929 (E) published in Gazette of India dated the 2nd July, 1986 approving the Cochin Port Employees (Recruitment, Seniority and Promotion) First Amendment Regulations, 1986.
[Placed in Library. See No. LT-2881/86]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Shipping Development Fund Committee, New Delhi, for the year 1984-85 along with Audited Accounts, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Shipping Development Fund Committee, New Delhi,

for the year 1984-85.

[Placed in Library. See No. LT-2882/86]

Annual Report and Review on the working of Indian Red Cross Society for 1983 and 1984 and Annual Report and review on the working of Vishwayatan Yogashram, New Delhi for 1984-85 and statements for delay in laying these reports

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Red Cross Society for the years 1983 and 1984 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Red Cross Society for the years 1983 and 1984.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. LT-2883/86]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Vishwayatan Yogashram, New Delhi, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Vishwayatan Yogashram, New Delhi, for the year 1984-85.
- (4) A statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned
at (3) above.

[Placed in Library. See No.
LT-2884/86]

**Prevention of Food Adulteration (First
Amendment) Rules, 1986**

THE DEPUTY MINISTER IN THE
DEPARTMENT OF FAMILY WELFARE
(SHRI S. KRISHNA KUMAR) : I beg to
lay on the Table a copy of the Preven-
tion of Food Adulteration (First
Amendment) Rules, 1986 (Hindi and English
versions) published in Notificaton No.
G.S.R. 73 (E) in Gazette of India dated
the 29th Janaury, 1986, under sub-section (2)
of section 23 of the Prevention of Food
Adulteration Act, 1954.

[Placed in Library. See No. LT-2885/86]

12.22 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to

report the following message received from
the Secretary-General of Rajya Sabha :

"In accordance with the provisions
of rule 127 of the Rules of Procedure
and Conduct of Business in the Rajya
Sabha, I am directed to inform the Lok
Sabha that the Rajya Sabha, at its
sitting held on the 6th August, 1986
agreed without any amendment to the
Commissions of Inquiry (Amendment)
Bill, 1986, which was passed by the Lok
Sabha at its sitting held on the 30th
July, 1986."

**LEAVE OF ABSENCE FROM THE
SITTINGS OF THE HOUSE**

[English]

MR. SPEAKER : The Committee on
Absence of Members from the Sittings of the
House in their Fifth Report presented to the
House on 6th August, 1986, have
recommended that leave of absence be
granted to the following Members for the
period mentioned against each :

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| 1. Shri B.B. Ramaiah | 25th April to 7th May, 1986. |
| 2. Shrimati Indumati Bhattacharyya | 24th April to 8th May, 1986. |
| <i>and</i> | |
| | 17th July to 14th August, 1986. |
| 3. Shri A. Sonapati Gounder | 24th April to 7th May, 1986. |
| 4. Prof. Ramakrishna More | 17th April to 7th May, 1986. |
| 5. Shri Srikantha Datta Narasimharaja
Wadiyar | 21st April to 8th May, 1986. |
| 6. Ch. Rahim Khan | 28th July to 14th August, 1986. |
| 7. Shri Charan Singh | 17th July to 14th August, 1986. |
| 8. Shri Saleem I. Shervani | 29th July to 14th August, 1986. |
| 9. Shri Gangadhar S. Kuchan | 21st July to 14th August, 1986. |
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